

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 359
TO BE ANSWERED ON 17TH MARCH, 2026

PM- KISAN IN KARNATAKA

*359. SHRI GOVIND MAKTHAPPA KARJOL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total number of farmers identified as eligible beneficiaries under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Yojana in Chitradurga district of Karnataka since the inception of the scheme;
- (b) the number of beneficiaries who have received financial assistance under the scheme in the district, year-wise;
- (c) the total amount of funds sanctioned and disbursed to beneficiaries in Chitradurga district so far;
- (d) the number of applications rejected, pending or under verification in the district along with reasons therefor; and
- (e) the steps taken by the Government to ensure inclusion of all eligible farmers and to address grievances related to the scheme in Chitradurga district?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A statement is laid on the table of the House.

STATEMENT MADE IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 359 REGARDING PM-KISAN IN KARNATAKA RAISED BY SHRI GOVIND MAKTHAPPA KARJOL, MP DUE FOR REPLY ON 17TH MARCH 2026

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. The number of beneficiaries varies across the instalments as the release of benefits is based on the list of eligible beneficiaries uploaded by the respective State/UT Governments on PM-Kisan portal, at the time of each instalment. During the verification process by State/UT, the field level officials verify the current status of beneficiary as per guidelines of the scheme and mark them eligible accordingly. The beneficiaries who are not found eligible, their names are removed from the list due to various reasons such as non fulfilment of mandatory requirements (land seeding, eKYC, Aadhaar seeded bank account), deceased beneficiary, change in status of cultivable landownership, belongs to exclusion criteria as mentioned in scheme guidelines, members of same family receiving benefits, NRIs etc. Thus, the registration and verification of eligible farmers under the scheme is a continuous and dynamic process and varies from installment to instalment. The year-wise and installment wise details of number of beneficiaries in Chitradurga District who have received financial assistance under the scheme is given as Annexure - I.

(c): The total amount of funds sanctioned and disbursed to beneficiaries in Chitradurga district is ₹ 726.50 Crore, since inception of scheme.

(d): In Chitradurga district, since inception of the scheme 26,405 self registration cases have been rejected by state for reasons including non-availability of land details, improper documentation and change in land ownership after the cut off date of 2019 due to reasons other than inheritance. Further, at present total 10 applications in Chitradurga District are pending at District level for approval.

(e): In order to expand coverage and to ensure that no eligible farmers are left out from the Scheme, the Government of India time to time undertakes saturation drives in coordination with the State Governments. A major nationwide saturation drive was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN. Further, under the new Government's 100 days initiative, over 25 lakh eligible farmers were added under the PM-KISAN scheme. Additionally, a special drive was conducted in September 2024 to clear the pending self-registration cases, which resulted in the addition of over 30 lakh new farmers.

Further, to improve transparency and to ensure the prompt resolution of issues faced by the farmers under the PM-KISAN scheme, a robust grievance redressal mechanism has been created, as follows, including for Chitradurga district:-

- There is a dedicated grievance module on the PM-KISAN Portal for raising grievances by the farmers. These grievances are addressed by the State/District level officials in a time bound manner.
- Apart from the PM-KISAN grievance module, farmers can also register their grievances through Centralized Public Grievance Redressal and Monitoring System (CPGRAMS) Portal.
- Considering the large beneficiary base of the scheme, to promptly address the general queries and grievances raised by the beneficiaries, a voice-based PM-KISAN AI Chatbot (Kisan e-Mitra) was developed. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. The Kisan eMitra Chatbot currently operates in 11 languages—English, Hindi, Odia, Tamil, Bengali, Malayalam, Gujarati, Punjabi, Kannada, Telugu, and Marathi.

Year-wise and Installment wise number of beneficiaries of Chitradurga District, Karnataka who received financial assistance under the PM-Kisan scheme

S. No.	Financial Year	Installment	No. of beneficiaries
1	2018-19	1st Instalment (Dec'18 - Mar'19)	669
2	2019-20	2nd Instalment (Apr'19 - Jul'19)	96,756
3		3rd Instalment (Aug'19 - Nov'19)	1,60,841
4		4th Instalment (Dec'19 - Mar'20)	1,72,109
5	2020-21	5th Instalment (Apr'20 - Jul'20)	1,78,983
6		6th Instalment (Aug'20 - Nov'20)	2,30,838
7		7th Instalment (Dec 20 – Mar 21)	2,68,152
8	2021-22	8th Instalment (Apr 21 – Jul 21)	1,80,333
9		9th Instalment (Aug 21 – Nov 21)	1,82,006
10		10th Instalment (Dec 21 – Mar 22)	1,12,438
11	2022-23	11th Instalment (Apr 22 – Jul 22)	1,72,370
12		12th Instalment (Aug 22 – Nov 22)	1,69,947
13		13th Instalment (Dec'22 - Mar'23)	1,65,251
14	2023-24	14th Instalment (Apr'23 - Jul'23)	1,68,422
15		15th Instalment (Aug'23 - Nov'23)	1,47,687
16	2023-24	16th Instalment (Dec 23 - Mar 24)	1,47,961
17	2024-25	17th Instalment (Apr 24 - Jul 24)	1,43,089
18		18th Instalment (Aug 24- Nov 24)	1,44,595
19		19th Instalment (Dec'24 - Mar'25)	1,46,163
20	2025-26	20th Instalment (Apr'25 - Jul'25)	1,42,963
21		21st Instalment (Aug'25- Nov'25)	1,38,206
22		22nd Instalment (Dec'25 – Mar'26)	1,36,890